

ITEM NO.1501

COURT NO.12

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5134/2013

KOTTANGADA B.MOTAIAH

Appellant(s)

VERSUS

MACHIMADA BELLIAPPA & ORS.

Respondent(s)

Date : 28-08-2019 This appeal was called on for pronouncement of judgment today.

For Appellant(s)

Mr. S. N. Bhat, AOR

For Respondent(s)

Mr. Anantha Narayana M.G., AOR
Mr. V.C. Shukla, Adv.
Mr. Tarun Gulia, Adv.
for Prudentia & Partners

UPON hearing the counsel the Court made the following
O R D E R

Hon'ble Mr. Justice Navin Sinha pronounced the judgment of the Bench comprising His Lordship and Hon'ble Ms. Justice Indira Banerjee.

The appeal is dismissed in terms of the signed non-reportable judgment.

Pending application(s), if any, shall stand disposed of.

(MANISH SETHI)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
BRANCH OFFICER

(Signed non-reportable judgment is placed on the file)